

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TALWALKARS HEALTHCLUBS LIMITED Date of Commencement of Liquidation: 27-06-2022; List of Stakeholders as on Date: 27-02-2023; Name of IP: Mr. Gajesh Labhchand Jain; Process Number: 1; Last 5 digit of registration number: 12588

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				32561320				NA
2	Liquidation costs incurred till date				73142924				NA
3	Secured financial creditors	5	5105867146	5	4797228481	0	308638665	0	Annexure 3
4	Unsecured financial creditors	4	2035065267	4	2035062635	0	2632	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	34	19781841	1	2470870	0	17310971	0	Annexure 6
7	Operational creditors (Government Dues)	3	1432893076	3	1432893076	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	91	986418777	77	806433536	0	179985241	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	7	292751	7	255127	0	37624	0	Annexure 9
Total		144	9580318858	97	9180047969	0	505975133	0	